

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 464/2012

IN THE MATTER OF:

Wacker Silicon Ltd.

.... Applicant/petitioner

v.

McCoy Silicnes Ltd.

.... Respondent

Order under Section 9 of IBC

Order delivered on 21.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,

Hon'ble Member (T)

PRESENTS

For the petitioner: -

For the Respondent(s): -

ORDER

Even on the second call, no one is present in support of the petition.

In the interest of justice, hearing is deferred to 31st August, 2018.

-s-d-

(M.M.KUMAR)
PRESIDENT

-sd-

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)